

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 08.02.2019 (FRIDAY)**

**Court of Chairperson**

**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 508 of 2018	Centrum Capital Ltd Vs Orient Green Power Ltd <b>With</b>	Atul Sharma	Pooja Saigal
2.	Comp. App. (AT) (Ins) No. 632 of 2018	Centrum Capital Limited Vs. Shriram EPC Limited	Atul Sharma	Pooja Saigal
3.	Comp. App. (AT) (Ins) No. 587 of 2018	Vikas Aggarwal Vs State Bank Of India & Anr.	Vineet Kumar	Ankur Mittal (R-SBI), Mahima Singh (R-RP)
4.	Comp. App. (AT) (Ins) No. 788 of 2018	State Bank of India Vs. Jai Balaji Industries Ltd. & Ors.	Robin Sirohi	Chetan Roy

**For Orders**

5.	I.A. No. 291 of 2019 in Comp. App. (AT) (Ins) No. 67 of 2019	Garodia Automobiles Pvt Ltd. Vs. Impact Event Management & Anr.	Ankit Rajgarhia	
6.	I.A. No. 29 of 2019 in Competition App. (AT) 42 of 2018	Vijay Bhutda Vs. Competition Commission of India & Ors.	GautamShahi	SomasekharSunderesan (R2), Pranshu Paul (R3)
7.	Comp. App. (AT) (Ins) No. 763 of 2018	Ashok Oswal Vs. UCO Bank & Anr.	Vipul Ganda	
8.	Comp. App. (AT) (Ins) No. 71 of 2019	Lalit Chatnani Vs. SPE Films India Pvt Ltd Through its Interim Resolution Professional Mr.Aditya Agrawal & Anr.	Bishwajit Dubey	Sumeet Anand(R1), Ravi Prakash Mehrotra (R2)
9.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Rohin Dubey	Anuradha sharma (R1), Inder raj gill (R2)
10.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
11.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin

12.	Comp. App. (AT) No. 326 of 2018	C.J. George & Ors. Vs. Synthite Industries Ltd.	A Karthik	Goutham Shivshankar
13.	Competition App. (AT) No. 39 of 2018 <b>(Renewal of FDR)</b>	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
14.	Competition App. (AT) No. 44 of 2018 <b>(Renewal of FDR)</b>	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors.	MaliniSud	Avinash Sharma (R-CCI)
15.	Competition App. (AT) No. 45 of 2018 <b>(Renewal of FDR)</b>	Fortifield Security Solutions, through its Proprietor Bipin Vijay Salunke Vs. Competition Commission of India & Ors.	MaliniSud	Avinash Sharma (R-CCI)
16.	Competition App. (AT) No. 46 of 2018 <b>(Renewal of FDR)</b>	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	MaliniSud	Avinash Sharma (R-CCI)

#### For Admission (Fresh Cases)

17.	Comp. App. (AT) (Ins) No. 108 of 2019	Global Infonet Distribution Pvt Ltd. Vs. Ikyam Solutions Pvt Ltd.	Ketan Madan	
18.	Comp. App. (AT) (Ins) No. 130 of 2019	Shyam Metalics And Energy Ltd. Vs. Rathi Steel And Power Ltd.	Pratiksha Sharma	
19.	Comp. App. (AT) (Ins) No. 134 of 2019	Manish Sukhani Vs. MTK Tooling & Engineering Pvt. Ltd. & Anr.	Sunil Fernandes	
20.	Comp. App. (AT) No. 34 of 2019	Devendra Kumar Aggarwal & Ors. Vs. Ravindra Kumar Aggarwal & Ors.	Garima Sharma	

#### For Admission (After Notice)

21.	Comp. App. (AT) (Ins) No. 746 of 2018	Sarang Bhand Vs. West Coast Ventures (India) Pvt. Ltd. & Anr.	Saurabh Jain	
22.	Comp. App. (AT) (Ins) No. 673 of 2018	Fire Trix Engineering & Systems Pvt. Ltd. Vs. Maxitech Engineering Pvt. Ltd.	R.L. Sinha	P.S. Baghath Singh
23.	Comp. App. (AT) (Ins) No. 550 of 2018	Bharat Petroresources Ltd. Vs. Monnet Ispat & Energy Ltd. & Anr. <b>With</b>	Amar Gupta	Siddhant Kant (R-1), Pranjit Bhattacharya (R-2)
24.	Comp. App (AT) (Ins) No. 562 of 2018	Gail (India) Ltd. Vs. State Bank of India & Ors. <b>With</b>	Sumit Kumar Vats	Spandan Biswal-R1 Misha (R-3) Ajitesh Suri-RP

25.	Comp. App. (AT) (Ins) No. 802 of 2018& 38 of 2019	Bharat Heavy Electricals Ltd. Vs. Sumit Binani, R.P. for Monnet Ispat & Energy Ltd.	Anand Verma	
26.	Comp. App (AT) (Ins) No. 554 of 2018	Universal Woollen Mills Vs. Winsome Yarns Ltd.	Hemant Kothari	Pulkit Deora
27.	Comp. App. (AT) (Ins) No. 572 of 2018	Green Peace Construction Pvt Ltd Vs Ajantha Flat Owners Association	P.R. Earnarst	Hema Srinivasan (R1) Swaroop George-R2
28.	Comp. App. (AT) (Ins) No. 576 of 2018	Mridula Agarwal Vs Mehndipur Balaji Agriextensions Pvt Ltd <b>With</b>	Pawan shree Agarwal	S.S. Shekhawat
29.	Comp. App. (AT) (Ins) No. 577 of 2018	Manoj Kumar Agarwal Vs Mehndipur Balaji Infra developers Pvt Ltd	Pawan Shree Agarwal	S.S. Shekhawat
30.	Comp. App (AT) (Ins) No. 628 of 2018	Shekhar Resorts Ltd. Vs. Oriental Bank of Commerce &Anr.	K.G. Verma	Tushar Tyagi A-RP
31.	Comp. App. (AT) (Ins) No. 688 of 2018	Gir Logistics Pvt Ltd Vs C.A Kannan Tiruvengadam	Surekeh Kant Baxy	Basudeb Biswas
32.	Comp. App. (AT) (Ins) No. 803 of 2018	Ankit Agrawal Vs. Nico Extrusions Ltd. & Anr.	Henna George	Rahul Totala (R1), Divya Swami (R-IRP), Devang P. Sampat (R-Nicomet)
33.	Comp. App. (AT) (Ins) No. 21 of 2019	Rahul Singhwal Vs. Sarvottam Rolling Mills (P) Ltd.	Ramanjit Singh	Rohit Rathi-IRP
34.	Comp. App. (AT) (Ins) No. 28 of 2019	Gouri Prasad Goenka Vs. Punjab National Bank & Anr.	Pramod B. Agarwala	Rajesh Kumar Gautam
35.	Comp. App. (AT) (Ins) No. 29 of 2019	Capri Global Capital Ltd. Vs. Value Infracon India Pvt. Ltd.	Kunal Godhwani	
36.	Comp. App. (AT) (Ins) No. 31 of 2019	T.L.G. India Pvt. Ltd. Vs. Watermelon Healthcare Communication Pvt. Ltd.	Vinay Shukla	
37.	Comp. App. (AT) (Ins) No. 59 of 2019	S. Venkatasubramaniam Vs. Anitha Kumar & Anr.	Ananya Ghosh	Arun Mohan
38.	Comp. App. (AT) No. 417- 418 of 2018	Kaynet Finance Ltd. & Anr. VS Verona Capital Ltd. & Anr.	Mahesh Agarwal	S. S. Purohit-R1 Indrajit Vania-R2
39.	Comp. App. (AT) No. 10 of 2019	The Registrar of Companies, Maharashtra, Mumbai Vs. Acadia Hotels and Resorts LLP & Ors.	Indrajit Vania	

40.	Competition Appeal (AT) No. 01 of 2019	Ranjit Singh Gujral Vs. Competition Commission of India & Ors.	Rohit Arora	Saurabh Mishra-CCI Raj Shekhar Rao-R2 Rajiv Shukla-R3
41.	Competition Appeal (AT) No. 03 of 2019	Simbhaoli Sugars Ltd. Vs. Competition Commission of India & Ors.	Sushil Shukla	Saurabh Mishra

### For Hearing

42.	Comp. App. (AT) (Ins) No. 480 of 2018	Kotak Mahindra Bank Ltd Vs. Amtek Auto Ltd & Ors. <b>with</b>	Aditya Singh	Sumant Batra (R1), Krishnendu Datta (R2), Siddhant Kant (R3)
43.	Comp. App. (AT) (Ins) No. 531 of 2018	Central Bank of India Vs. Dinkar T. Venkatasubramanian, R.P. for Amtek Auto Ltd. <b>With</b>	Reema Khorana	Srishti Kapoor-R-1(RP) Anushka Sharda-R3
44.	Comp. App (AT) (Ins) No. 561 of 2018	Madhur Engineers Pvt. Ltd. Vs. Amtek Auto Ltd. & Ors. <b>With</b>	Arvind Kumar Gupta	Sanjay Bhatt(R-RP) Misha (R-COC)
45.	Comp. App. (AT) (Ins) No. 612 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd <b>With</b>	Sanjay Bajaj	Honey Satpal
46.	Comp. App. (AT) (Ins) No. 613 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd	Sanjay Bajaj	Honey Satpal
47.	Comp. App. (AT) (Ins) No. 745 of 2018	Hero Fincorp Ltd. Vs. Rave Scans Pvt. Ltd. & Ors.	Pulkit Deora	Rakesh Kumar (R1 & R2), Moulshree Shukla (R3)

12:00 noon

### For Hearing

48.	Comp. App. (AT) (Ins) No. 156 of 2018	Sunil Jain Vs. Punjab National Bank &Ors. <b>With</b>	Gautam Singh	Rajesh Kumar (R-1) Joy Saha (R5- RP) Sandeep Bisht(R-7)
49.	Contempt Case (AT) No. 10 of 2018 in Comp. App. (AT) (Ins) No. 156 of 2018	Sunil Jain Vs. Amit Agarwal & Ors. <b>With</b>	Gautam Singh	Puneet Jain
50.	Comp. App. (AT) (Ins) No. 180 of 2018	Prakash Chand Jain Vs. Punjab National Bank &Ors. <b>With</b>	Aditya Pratap	Aditya Dhar-R7 Mr. Garg – R10

51.	Comp. App. (AT) (Ins) No. 481 of 2018	MV Projects Vs. DivyaJyoti Sponge Iron Pvt Ltd and Ors.	Swapnil Gupta	Arun Gupta
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**02: 00 PM**

**For Hearing**

52.	Competition App. (AT) No. 69 of 2018 <b>Part Heard</b>	Hindustan Petroleum Corporation Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	R.P. Kapur	Samar Bansal (R-CCI), Kunal Mehra
53.	Competition App. (AT) No. 70 of 2018 <b>Part Heard</b>	South Asia LPG Company Pvt. Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	Samar Bansal (R-CCI), Kunal Mehra
54.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India <b>With</b>	Nisha Kaur Uberoi	Bindu K. Nair
55.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India <b>with</b>	Nisha Kaur Uberoi	Bindu K. Nair
56.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair

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**By Order**  
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**Registrar**